

File no : 06/CESTAT/Statement/2011- CR
Customs, Excise & Service Tax Appellate Tribunal
West Block - 2 R.K Puram, New Delhi - 66

Date: 12/09/2022

Bench wise statement showing pendency, institution and disposal of appeals and stay applications with year wise break up of appeals pending as on 01/09/2022 is circulated for information.


Swapnil Tiwari
(Assistant Registrar)

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CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,				
WEST BLOCK NO.2, R.K. PURAM, NEW DELHI-66				
Disposal and Institution for the month of Sep, 2022				
	Opening Balance	Fresh Institution/ Restored/ Remanded	Disposal	Pendency

DELHI	8336	287	88	8535
MUMBAI	15571	167	157	15581
KOLKATA	10412	53	63	10402
CHENNAI	9038	62	27	9073
BANGALORE	9312	53	23	9342
AHMEDABAD	10162	138	234	10066
ALLAHABAD	2617	39	31	2625
CHANDIGARH	5487	49	57	5479
HYDERABAD	4497	42	3	4536
TOTAL	75432	890	683	75639

STATEMENT SHOWING YEARWISE BREAK UP OF
PENDING APPEALS IN CESTAT, AS ON 01.09.2022.

YEARS	DELHI	MUMBAI	KOLKATTA	CHENNAI	BANG.	AHMEDBD.	ALLBD	CHD	HYD
1991	0	0	0	0	0	0	0	0	0
1993	0	0	0	0	0	0	0	0	0
2000	0	1	0	0	0	0	0	0	2
2001	0	0	0	0	0	0	0	0	0
2002	0	0	0	0	1	1	0	0	0
2003	0	0	0	0	2	0	0	0	7
2004	6	5	0	0	0	0	0	0	4
2005	3	1	0	0	0	1	0	2	0
2006	14	14	0	0	0	5	0	0	0
2007	3	13	0	3	2	5	1	4	5
2008	4	26	0	0	15	2	1	7	2
2009	52	61	134	3	74	21	14	14	30
2010	43	1	187	10	451	73	13	65	16
2011	20	9	520	65	475	113	16	205	52
2012	49	325	396	81	657	434	59	291	375
2013	94	666	474	566	679	926	45	427	297
2014	135	993	567	928	940	928	69	533	366
2015	153	938	533	1164	910	917	110	442	272
2016	204	1603	918	1155	1106	1003	95	351	473
2017	484	1561	828	1099	1003	781	111	532	560
2018	1199	1935	2149	1474	1028	1039	220	934	508
2019	1238	1994	1645	1053	394	1659	283	598	326
2020	796	1350	580	438	224	724	481	364	340
2021	2078	2314	941	630	779	884	690	416	615
2022	1960	1771	530	404	602	550	417	294	286
TOTAL	8535	15581	10402	9073	9342	10066	2625	5479	4536

MONTHLY STATEMENT FOR THE MONTH OF AUG 2022 AS ON 01/09/2022

	OPENING BALANCE						FRESH INSTITUTION						APPEAL RESTORED						RECEIVED FROM OTHER BENCHES				
	CUSTOM	EXCISE	S.TAX	AD	TOTAL	STAY	CUSTOM	EXCISE	S.TAX	AD	TOTAL	STAY	CUSTOM	EXCISE	S.TAX	AD	TOTAL	STAY	CUSTOM	EXCISE	S.TAX	AD	TOTAL
DELHI	3989	888	3346	113	8336	0	228	11	28	5	272	0	15	0	0	0	15	0	0	0	0	0	0
MUMBAI	6831	3825	4915	0	15571	0	71	33	61	0	165	0	2	0	0	0	2	0	0	0	0	0	0
KOLKATA	2876	3728	3808	0	10412	424	21	8	24	0	53	13	0	0	0	0	0	0	0	0	0	0	0
CHENNAI	3495	1849	3694	0	9038	9	15	8	38	0	61	2	0	0	1	0	1	0	0	0	0	0	0
BANGALORE	1696	2111	5505	0	9312	12	22	7	24	0	53	0	0	0	0	0	0	0	0	0	0	0	0
AHMEDABAD	2784	4561	2817	0	10162	35	11	86	41	0	138	5	0	0	0	0	0	0	0	0	0	0	0
ALLAHABAD	915	640	1062	0	2617	78	8	8	22	0	38	0	0	0	1	0	1	0	0	0	0	0	0
CHANDIGARH	987	2272	2228	0	5487	134	8	14	27	0	49	1	0	0	0	0	0	0	0	0	0	0	0
HYDERABAD	1027	1181	2289	0	4497	3	16	4	22	0	42	0	0	0	0	0	0	0	0	0	0	0	0
TOTAL	24600	21055	29664	113	75432	695	400	179	287	5	871	21	17	0	2	0	19	0	0	0	0	0	0

1 Sanctioned strength of the Members is 33 and working strength is 15 as on 01.09.2022

2 Figures may be considered as tentative and subjected to further verification.

3 Members on leave during the month of September, 2022 for 46 days as under. (Details shown on the basis of leave applications submitted by the Members as were available in the Administration Section, CESTAT, New Delhi.)

Note :

1 Hon'ble Justice Shri Dilip Gupta, President	Nil	11	Sh. Ajay Sharma Member(Judicial)	1
2 Sh. Anil Choudhary, Member (Judicial)	Nil	12	Ms. Rachna Gupta Member(Judicial)	3
3 Sh. S. K. Mohanty, Member (Judicial)	Nil	13	Mr.Sanjiv Srivastava Member (Technical)	3
4 Sh. Ramesh Nair, Member (Judicial)	Nil	14	Dr. Suvendu Kumar Pati, Member(Judicial)	4
5 Ms. Sulekha Beevi C.S., Member(Judicial)	8	15	Mr. P. Anjani Kumar, Member(Technical)	1
6 Sh. P. K. Choudhary, Member (Judicial)	Nil			
7 Sh. Raju, Member(Technical)	10			
8 Sh. C.J. Mathews, Member(Technical)	1			
9 Sh. P. Venkata Subba Rao Member (Tech)	4			
10 Sh. P. Dinesha Member(Judicial)	11			

TRANSFERED TO OTHER BENCHES							DISPOSAL						CLOSING BALANCE					
AY	CUSTOMS	EXCISE	S.TAX	AD	TOTAL	STAY	CUSTOM	EXCISE	S.TAX	AD	TOTAL	STAY	CUSTOMS	EXCISE	S.TAX	AD	TOTAL	STAY
0	0	0	0	0	0	0	13	31	17	27	88	0	4219	868	3357	91	8535	0
0	0	0	0	0	0	0	100	24	33	0	157	0	6804	3834	4943	0	15581	0
0	0	0	0	0	0	0	11	24	28	0	63	0	2886	3712	3804	0	10402	437
0	0	0	0	0	0	0	6	7	14	0	27	0	3504	1850	3719	0	9073	11
0	0	0	0	0	0	0	7	8	8	0	23	0	1711	2110	5521	0	9342	12
0	0	0	0	0	0	0	111	94	29	0	234	29	2684	4553	2829	0	10066	11
0	0	0	0	0	0	0	2	19	10	0	31	9	921	629	1075	0	2625	69
0	0	0	0	0	0	0	1	27	29	0	57	0	994	2259	2226	0	5479	135
0	0	0	0	0	0	0	1	1	1	0	3	0	1042	1184	2310	0	4536	3
0	0	0	0	0	0	0	252	235	169	27	683	38	24765	20999	29784	91	75639	678


 (Swapnil Tiwari)
 Assistant Registrar.